

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.405
IA/6712/ND/2023 in IB/555/ND/2022

IN THE MATTER OF:

State Bank of India	...	Applicant
Versus		
Anita Garg (Personal guarantor - Nutrionex Manufacturers Limited)	...	Respondent

Under Section 95(1) of (IBC)

Order delivered on 30.05.2024

CORAM:

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	: Adv. Ankur Mittal, Adv. Bhaskar
For the Respondent	: Adv. Gaurav Mitra, Adv. Rahul Gupta, Adv. Ishan Roy Chaudhary

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel for the Applicant as well as Ld. Counsel for the Respondent are present physically. At joint request, list the matter on **18.07.2024**.

-SD-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**

-SD-

**MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)**